है। जैसा मैंने कहा, कभी कभी यह वेग्रहति-बाती बरती जाती है डाकखानों में या घरों में ग्रौर कार्ड सील जाते हैं।

Dr. P. Subbarayan: I want to add to the answer given by my colleague that he is not responsible for this. I am entirely responsible for looking into this question and after having looked into this matter I have come to this conclusion.

श्वी प्रकाशवीर शास्त्री : जो वर्तमान साइज पोस्टकाडौं का है उससे बड़े मौर उससे छोटे पोस्टकाडें भी प्रचलित हैं। मैं जानना चाहता हूं कि क्या उनकी साइज में एकरूपता लाने का प्रयत्न किया जायेगा ?

Shri Tyagi: Why not the hon. Minister who is responsible answer us?

Dr. P. Subbarayan: If I know what the hon. Member has said, I will do. But he has made such a long Hindi oration that I am not able to follow.

Shri M. L. Dwivedi rose-

Dr. P. Subbarayan: He can put the question in English.

Shri M. L. Dwivedi: I want to know the pearcentage of the cost of postcard as compared to the price of the postcard.

Dr. P. Subbarayan: We have not worked that out.

छोटे पतन

क्या पश्चिहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तृतीय पंचवर्षीय योजना में छोटे पत्तनों के विकास की योजनाओं र^{े.} झन्तिम रूप दे दिया गया है ; झौर (ख) यदि हां, तो विलम्ब के क्या कारण हैं ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री शज बहादुर) : (क) ग्रौर (ख): तीसरी पंचवर्षीय ग्रायोजना में छोटे पत्तनों को विकसित करने के लिये ग्रभी एक ग्रस्थायी कार्यक्रम बनाया गया है जिस पर ग्रायोजना ग्रायोग ग्रौर प्रदेश सरकारों के साथ मिल कर विचार किया जा रहा है । प्रदेश सरकारों से उनके सुझावों के मिलने पर नेशनल हार्बर बोर्ड की एक विशेष बैठक में विचार किया जायेगा । यह बैठक ग्रक्तूबर, १९६० में होगी इसके बाद इस कार्यक्रम को ग्रन्तिम रूप दे दिया जायेगा ।

(a) and (b). A tentative programme for development of minor ports during the Third Plan has been prepared and is under consideration in consultation with the Planning Commission and the State Governments. The programme will be finalised after receipt of the views of the State Governments which will be discussed in a special meeting of the National Harbour Board to be held in October, 1960.

श्रीमा०ला० द्विवेदी : ये कौन कौन से छोटे बन्दरगाह हैं, जिनके संबंध में विचार किया जा रहा है ग्रौर उनके विकास का क्रम क्या होगा ?

श्री 'राज बहादुर : जो समुद्रतट वर्ती राज्य हैं उनमें श्रनेकों बन्दरगाह ऐसे हैं जिनके संबंघ में....

श्री रघुनाथ सिंह : मुख्य मुख्य ।

श्री राज बहादुर : मुख्य मुख्य जैसे पोर-बन्दर है। कोनकण के कोस्ट के बन्दरगाह हैं, उसके बाद मैसूर के केरल के ग्रौर मद्रास के बन्दरगाह ने हैं ग्रौर ग्रांश्र के हैं।

श्वी म॰ ला॰ दिवेदी: मैं जानना चाहता हूं कि तीसरी पंचवर्षीय योजना में इन छोटे बन्दरगाहों के विकास के संबंध में कितनी बनराशि निर्धारित की गयी है ? श्वी राज बहावुर : साथोजना ब्रुधायोग ने हमें बताया है कि वह दस करोड़ रुपया इन छोटे बन्दरगाहों के विकास के लिये नियत कर सकेगा ।

Shri Raghunath Singh: What contribution is the State going to pay for these minor ports?

Shri Raj Bahadur: The amount of Rs. 10 crores allocated is to cover the assistance by way of loan for the development of these minor ports. The State Governments by themselves will include some provision for the development of minor ports as much as they could spare.

Maharajkumar Vijaya Anand: How many ports are there in Andhra Pradesh suitable for this purpose? Is Masulipatam one of them?

Shri Raj Bahadur: We have got it i_n view among the other ports in Andhra Pradesh.

Shri R. C. Majhi: May I know whether any foreign expert will be required for the development of these ports?

Shri Raj Bahadur: I think so far as the development of these minor ports is concerned, we have got sufficient technical knowledge in the country to provide for the same.

Shri Hem Barua: May I know whether it is a fact that the progress of work at the Haldia port has got sluggish because of the pruning of the financial allocations under the Second Plan?

Shri Raj Bahadur: Haldia is an integral part of the development scheme of the Calcutta port region and it does not come within the purview of the minor ports. I would, however, like to repudiate the suggestion that anything is being done to retard the progress in respect of Haldia port. In fact exploratory investigations are already taking place.

Shri Achar: Regarding the Rs. 10 crores allotted, may I know whether they have been divided State-wise and if so how much for each State?

Shri Raj Bahadur: The whole matter is going to be discussed in the meeting of the National Harbour Board along with the report of ihe Intermediate Port Development Committee. But all the names of the various ports for development have been selected and suggested after mutual consultation between the Planning Commission and the Ministry of Transport and the State Governments concerned.

Shri S. C. Samanta: How many minor ports were developed during the Second Plan and how much was allotted by the Central Government to the States?

Shri Raj Bahadur: The amount allotted was to the tune of Rs. 5 crores and we have already spent more than Rs. 3.5 crores on the development of minor ports. I cannot give the number of minor ports developed nor can I say how far they have developed.

Shri Ramanathan Chettiar: May I know how many minor ports are there in the Madras State and also whether ports like the Nagapttinam and Thondi will be developed under this scheme?

Shri Raj Bahadur: Nagapattinam is in view. We have got some specific plans included for the development of Nagapattinam. I do not know about Thondi.

Shri Tangamani: May I know whether the Government have accepted the report of the Intermediate Ports Development Committee? What steps are being taken for development of intermediate ports on the basis of that report—particularly ports like Nagapattinam, Cuddalore, etc. in Madras.

Shri Raj Bahadur: The Intermediate Ports Development Committee submitted its report on the 30th of April, 1960 and we took the first oportunity to place it before the National Harbour Board meeting. It was to be held in July but it was held only in August. We are going to discuss it there and a special meeting will be convened in the month of October.

Shri Venkatasubbiah: May I know whether priorities are going to be fixed on which basis minor ports will be developed?

Shri Raj Bahadur: Some of these minor ports came up for consideration before the Intermediate Port Development Committee and they have taken certain factors into account for fixing up priorities for their development. I believe the State Governments, the Transport Ministry and the Planning Commission will discuss each and every such port and they will keep in view the need for priorities being fixed.

Compensation to Victims of Railway Accidents

← ∫ Shri Ram Krishan Gupta:

Sardar Iqbal Singh: *655. < Shri Rameshwar Tantia: Shri Pangarkar: Shri Madhusudan Rao:

Will the Minister of **Railways** be pleased to refer to the reply given to Unstarred Question No. 1920 on the 9th April, 1960 and state:

(a) whether the new compensation scheme for payment to victims of railway accidents has since been finalised; and

(b) if so, whether a copy of the same would be laid on the Table?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Not, yet, Sir.

(b) Does not arise.

Shri Ram Krishan Gupta: In reply to a previous question it was said that preliminary examination has been completed. May I know what are the details of the scheme of which the examination has been completed?

Shri S. V. Ramaswamy: There are three proposals. They are being considered by the Board. The main idea is to revise the rates in the context of increase in price levels. In ail these three proposals the ceiling is to be raised from Rs. 10,000 to Rs. 20,000, and the claims will be considered only under any one of the Acts and not under all the Acts as at present.

Report on Development of Mahanadi Valley

+ *656. { Shri Chintamoni Panigrahi: Shri Supakar:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 38 on the 10th February, 1960 and state:

(a) whether the Chief Engineer of the Hirakud Dam Project who was appointed by the Governmeni of India submitted a preliminary report on the development of the Mahanadi Valley—third stage and fourth stage; and

(b) if so, whether the report has been considered and forwarded to the Government of India for consideraction?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Detailed investigations have been taken up by the Government of Orissa, as recommended in the preliminary report of the Chief Engineer, Hirakud Dam Project. The investigations are in progress and the question of the State Government forwarding the schemes to the Government of India for consideration, does not arise at this stage.

Shri Chintamoni Panigrahi: May I know what are the main features of the preliminary report submitted by the Chief Engineer, Hirakud, so far as development of the third and fourth stages of Mahanadi Valley are concerned?

Shri Hathi: In the third stage of development they envisage irrigation to the extent of about 60,000 acres and power generation of about 2,00,009